

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : DBS Bank India Ltd
Vs
Easun Products India Pvt Ltd

MAIN PETITION NUMBER : IBA/617/2020
(IA/MA) APPLICATION NUMBERS

IA(Pro.Rep)/18(CHE)/2024

ORDER

Present: Mr. Kaushik Narayanan, Ld. Counsel for Applicant.

This Application has been filed to place on record the 4th progress report till 30.06.2024.

It is stated that sale is complete. NRRRA assets are yet to be assigned. Steps have been taken.

The report is taken on record, subject to all just exceptions.

IA(Pro.Rep)/18(CHE)/2024 is **disposed of**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)